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B. K. Swain-Vs-UOI

**For Orders/Directions Sl. No.2
O.A. No. 759/2013**

Dated the 21st December, 2017

**CORAM
HON'BLE MR. S.K. PATTNAIK, MEMBER (J)**

Mr. N. R. Routray, Ld. Counsel for the applicant and Ms. S. Mohapatra, Ld. Counsel for the Official Respondents are present.

Mr. N. R. Routray, Ld. Counsel for the applicant seeks to withdraw this O.A. Prayer is allowed. The O. A. is disposed of being withdrawn.

JKL
MEMBER (J)